

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1374 of 2020

Ashfak Ansari @ Md. Asfak Ansari @ Asfaque Ansari
... .. petitioner
Versus
1. The State of Jharkhand
2. Rehana Parween Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioner	: Mr. Kamdeo Pandey, Advocate
For the State	: Ms. Mahua Palit, A.P.P.
For the Opposite Party No. 2	: None

04/24.07.2020 The present anticipatory bail application is taken up today through Video conferencing.

No one appears on behalf of the opposite party no. 2.

With a view to give one more opportunity to the counsel for the opposite party no. 2 to contest the present anticipatory bail application, put up this case under appropriate heading after four weeks.

Till then, the interim order dated 04.03.2020 shall continue.

(Rajesh Shankar, J.)

Manish